

National Company Law Tribunal

Allahabad Bench

Allahabad

CP No. 115(ND)/2014

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.09.2016.

NAME OF THE COMPANY: Upper India Cold Storage Ltd.

SECTION OF THE COMPANIES ACT: u/s 397-398 of the Companies Act, 1956.

<u>Sl. No.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
3	Pactmaker	Adv	Petitioner	
2	Samarth Silani	Adv.		
3.	Mr. Virender Ganda, Sr. Adv. Ms. Shelly Khanna, Adv. Mr. Anshut Kumar Mr. Prashant Bagla		Respondent Advocate on Record	

Order dated 16.09.2016

CP No. 115(ND)/2014 Upper India Cold Storage Ltd.

Heard both the Counsels. It is reported that the rejoinder is already filed. It is therefore recorded that the pleadings are completed. Heard Learned Senior Counsel Shri Virender Ganda for the respondents in the Company Petition, who is appearing for petitioner in CA No. 217 of 2014 on the maintainability of the CP. For the reply arguments by the respondent in the CA who is the petitioner in CP, be listed on 04.10.2016.

List the matter on 04.10.2016.


SH. V.S.R. AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 16.09.2016